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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 600/2017, CM Nos. 2772/2017, 16060/2017, 6048/2018, 7942/2018 & 18395/2018

UNIVERSITY OF DELHI

..... Petitioner

Through:

Mr. Arun Bhardwaj, Adv.

versus

NEERAJ & ANR

..... Respondents

Through: Mr. Sanjay R Hegde, Sr. Adv. with

Mr. Nikhil Borwankar, Mr. David Thomas and Mr. Pranjal Kishore,

Advs. for R1.

Mr. Trideep Pais, Ms. Seema Misra

and Ms. Sanya Sud, Advs. for

Interveners.

AND

+ W.P.(C) 1051/2017, CM No. 4783/2017

CENTRAL BOARD OF SECONDARY

EDUCATION

..... Petitioner

Through:

Mr. Anil Soni, CGSC with

Mr. Abhinav Tyagi, Adv.

versus

MOHD NASHADUDIN AND ORS.

..... Respondents

Through:

AND

+ W.P.(C) 1077/2017, CM No. 4945/2017

UNIVERSITY OF DELHI

..... Petitioner

Through:

Mr. Arun Bhardwaj, Adv.

versus

MOHD IRSAD AND ANR

..... Respondents

Through:

Mr. Rishikesh Kumar and Mr. Vikas

Saini, Advs. for R1.

AND

+ W.P.(C) 1091/2017, CM No. 5003/2017





UNIVERSITY OF DELHI Petitioner

Through: Mr. Arun Bhardwaj, Adv.

versus

R K JAIN AND ANR Respondents

Through: Mr. J.K. Mittal and Mrs. Vandana

Mittal, Advs.

AND

+ W.P.(C) 1095/2017, CM No. 5012/2017

UNIVERSITY OF DELHI Petitioner

Through: Mr. Arun Bhardwaj, Adv.

versus

SANJAY SINGH AND ANR Respondents

Through: Mr. Vikas Saini, Adv. for R1.

CORAM:

HON'BLE MR. JUSTICE V. KAMESWAR RAO

ORDER

23.04.2019

Request for adjournment is made on the ground that Mr. Tushar Mehta, learned SG is out of station.

List on July 25, 2019 at 2.15 PM.

V. KAMESWAR RAO, J

APRIL 23, 2019/jg